

CENTRAL ADMINISTRATIVE TRIBUNAL

ALLAHABAD BENCH

THIS THE 2nd DAY OF JUNE, 2003

Original Application No. 1384 of 2001

CORAM:

HON.MR.JUSTICE R.R.K.TRIVEDI,V.C.

Smt. Sushila Kumari Sharma
W/o Dr.T.C.Sharama, Resident
of 12/7, Seth Bara, Tilakdwar
behind Allahabad Bank, Mathura.

.. Applicant

Versus

1. The Commissioner, Kendriya Vidyalaya Sangathan(Headquarter), Shaheed Jeet Singh Marg, 18 Institutional Area, new Delhi.
2. Assistant Commissioner, Kendriya Vidyalay Sangathan, lucknow Region, J-Sector, Aliganj, Lucknow.
3. Principal, Kendriya Vidyalay, Agra Cantt, Agra.
4. Smt. Santosh Puniya, principal, kendriya Vidyalay Mathura Cantt, Mathura
5. Shri S.K.Chaturvedi, Music Teacher Kendriya Vidyalay Mathura Cantt, district Mathura.

.. Respondents

(By Adv: Shri N.P.Singh)

O R D E R(Oral)

JUSTICE R.R.K.TRIVEDI,V.C.

By this OA u/s 19 of A.T.Act 1985 applicant has challenged the order of transfer dated 20.6.01 transferring her from Kendriya Vidyalay Mathura to Kendriya Vidyalay Agra Cantt.

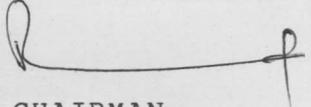
The counsel for respondents has submitted that in pursuance of the impugned order, applicant joined at Agra Cantt on 29.6.01 and since then she is working there. About two years have passed.

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Counter was served on applicant's counsel on 20.12.01 but no R.A has been filed. In the circumstances, it appears that the applicant has lost interest and ^{as} he is not interested in the matter. Further, another transfer may be due after a short time.

In the circumstances, the OA is dismissed with no order as to costs.


VICE CHAIRMAN

Dated: 2nd of June, 2003

Uv/